# N O T I C E

**IT IS HEREBY NOTIFIED**, for the information of the Advocates and the parties appearing in person at **Aurangabad Bench** that on **Friday, 7th October 2022** :

**I**

The Division Bench headed by the **Hon'ble Smt. Justice Vibha V. Kankanwadi** will take up the extant judicial assignment in the afternoon session.

**II**

In the morning session, the **Hon'ble Shri. Justice Rajesh S. Patil** will sit singly, and take up matters pertaining to single bench, as per the Board to be notified separately.

Dated this 6th day of October 2022

By Order,

Sd/-

(V. R. Kachare)
Registrar (Judl-I)

High Court, Appellate Side ]
]
Bombay ]